COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 267 OF 2015 APPEAL NO. 213 OF 2015 AND APPEAL NO. 206 OF 2014

Dated: 27th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Mazag Andrabi

Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai

Mr. Mohit Rai for R-1

Mr Gaurav Singh for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty. An adjournment is sought on that ground.

List these matters on <u>26.04.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member